

Misc. Order No. 132 of 2019.

The C.J.M., A.C.J.Ms. and the Judicial Magistrates of Rohtas Judgeship as noted in Col. No. 2 shall be detained during the ensuing Durga Puja vacation, 2019 commencing from 05.10.2019 and ending on 13.10.2019 for the period as noted against their names in Col. No. 3 of the table given below. They will also remain In-charge of the Courts as noted in Col. No. 3 of the table given below.

1st Half : From 05.10.2019 to 09.10.2019

2nd Half : From 10.10.2019 to 13.10.2019

S A S A R A M

Sl. No.	Name of the Officers who detained during the Durga Puja vacation, 2019.	Period / Incharge of the Court during their detention.
1	2	3
1.	Sri Puneet Malviya, A.C.J.M.-VI-cum-Sub-Judge-XIV, Sasaram (Rohtas).	05.10.2019. He will also remain In-charge of the Court of C.J.M., & all the Courts of A.C.J.Ms., Sasaram (Rohtas).
2.	Sri Piyush Kumar Srivastava, A.C.J.M.-III-cum-Sub-Judge-XI, Sasaram (Rohtas).	06.10.2019. He will also remain In-charge of the Court of C.J.M. & A.C.J.Ms., Sasaram (Rohtas).
3.	Sri Chhedi Ram, Sub-Judge-V-cum-A.C.J.M., Sasaram (Rohtas).	From 07.10.2019 to 08.10.2019. He will also remain In-charge of the Court of C.J.M. & A.C.J.Ms., Sasaram (Rohtas).
4.	Sri Uma Shankar, Sub-Judge-IV-cum-A.C.J.M., Sasaram (Rohtas).	09.10.2019. He will also remain In-charge of the Court of C.J.M. & A.C.J.Ms., Sasaram (Rohtas).
5.	Sri Amit Raj, Sub-Judge-III-cum-A.C.J.M., Sasaram (Rohtas).	10.10.2019. He will also remain In-charge of the Court of C.J.M. & A.C.J.Ms., Sasaram (Rohtas).
6.	Sri Sunil Kumar-II, Sub-Judge-I-cum-A.C.J.M.-I-cum-2 nd A.S.J., Sasaram (Rohtas).	11.10.2019. He will also remain In-charge of the Court of C.J.M. & A.C.J.Ms., Sasaram (Rohtas).
7.	Sri Ravi Ranjan, Sub-Judge-IX-cum-A.C.J.M., Sasaram (Rohtas).	12.10.2019. He will also remain In-charge of the Court of C.J.M. & A.C.J.Ms., Sasaram (Rohtas).
8.	Sri Abhishek Kumar Bhan, C.J.M.-cum-S.J.-II-cum-1 st A.S.J., Sasaram (Rohtas).	13.10.2019. He will also remain In-charge of the Court of A.C.J.Ms., Sasaram (Rohtas).
9.	Ms. Soumya, J.M., 2 nd Class, Sasaram (Rohtas).	From 05.10.2019 to 06.10.2019. She will also remain In-charge of the Court of S.D.J.M & J.Ms., Sasaram (Rohtas).
10.	Ms. Kumari Vijaya Shanti, J.M., 2 nd Class, Sasaram (Rohtas).	From 07.10.2019 to 08.10.2019. She will also remain In-charge of the Court of S.D.J.M & J.Ms., Sasaram (Rohtas).
11.	Ms. Vibha Rani, J.M.-II, Sasaram (Rohtas).	09.10.2019. She will also remain In-charge of the Court of S.D.J.M & J.Ms., Sasaram (Rohtas).
12.	Sri Raghvendra Narayan Singh, S.D.J.M., Sasaram (Rohtas).	From 10.10.2019 to 11.10.2019. He will also remain In-charge of the Court of

Note : Ms. Mausami Singh, Secretary, District Legal Services Authority, Sri Anand Vishwas Dhar Dubey, A.C.J.M.-IV-cum-Sub-Judge-XII, Ms. Kumari Jyotsna, Principal Magistrate, J.J.B. & Ms. Pallavi Maurya, J.M., 2nd Class, Sasaram (Rohtas) shall remain exempted from their duties during the ensuing Durga Puja vacation, 2019.

B I K R A M G A N J

Sl. No.	Name of the Officers who detained during the Durga Puja vacation, 2019.	Period / Incharge of the Court during their detention.
1	2	3
1.	Sri Maheshwar Nath Pandey, J.M., 2 nd Class, Bikramganj (Rohtas).	05.10.2019. He will also remain In-charge of the Court of A.C.J.M. / S.D.J.M. / J.Ms., Bikramganj (Rohtas).
2.	Ms. Nisha Kumari, J.M., 1 st Class, Bikramganj (Rohtas).	From 06.10.2019 to 10.10.2019. She will also remain In-charge of the Court of A.C.J.M. / S.D.J.M. / J.Ms., Bikramganj (Rohtas).
3.	Sri Lal Biharee Paswan, J.M.-I, Bikramganj (Rohtas).	From 11.10.2019 to 12.10.2019. He will also remain In-charge of the Court of A.C.J.M. / S.D.J.M. / J.Ms., Bikramganj (Rohtas).
4.	Sri Lalan Jee, S.D.J.M., Bikramganj (Rohtas).	13.10.2019. He will also remain In-charge of the Court of A.C.J.M. / J.Ms., Bikramganj (Rohtas).

Note : Sri Manoj Kumar-V, Sub-Judge-I-cum-A.C.J.M.-I, Sri Sunil Dutt, Sub-Judge-II-cum-A.C.J.M.-II, Bikramganj (Rohtas) shall remain exempted from their duties during the ensuing Durga Puja vacation, 2019.

D E H R I - O N - S O N E

Sl. No.	Name of the Officers who detained during the Durga Puja vacation, 2017.	Period of their detention
1.	2.	3.
1.	Sri Chandan Kumar Verma, J.M., 1 st Class, Dehri-on-Sone (Rohtas).	From 05.10.2019 to 13.10.2019. He will also remain In-charge of the Court of S.D.J.M. / J.Ms., Dehri-on-Sone (Rohtas).

Note : Sri Himanshu Pandey, S.D.J.M., Sri Vivek Kumar Singh, J.M.-II-cum-A.M., Ms. Aditi Gupta, Munsif-I-cum-J.M.-I, Dehri-on-Sone (Rohtas) shall remain exempted from their duties during the ensuing Durga Puja vacation, 2019.

Note : In the event of C.J.M., S.D.J.M., A.C.J.M. or Judicial Magistrates of Sasaram / Bikramganj / Dehri-on-Sone being incapacitated by illness or otherwise for the performance of their duties or in their absence from the place at which the Court is held the C.J.M./A.C.J.M./ S.D.J.M. or any other Judicial Magistrate available at the station will dispose of urgent applications of all such Courts.

The Officers mentioned above will avail the remaining period of the vacation. The Officers who detained during the period will remain available either as A.C.J.M./J.M. will not leave the station to avail the remaining period of vacation unless the Officers In-charge of C.J.M. and A.C.J.M./J.M., as the case may be, in the remaining period become available to remain on duty. The Officers desiring to avail their remaining period of vacation after performing the vacation duty shall leave their addresses where they may be found.

All the Judicial Magistrates of 1st Class, Sasaram / Bikramganj / Dehri-on-Sone (Rohtas) who have been detained during the ensuing Durga Puja Vacation, 2019 will hold T.I.P., dying declaration and will record the statements u/s 164 Cr.P.C. as per direction of the C.J.M., / A.C.J.M. / S.D.J.M. I/c, Sasaram or A.C.J.M. / S.D.J.M. I/c, Bikramganj / Dehri-on-Sone, if occasion arises, in addition to their own duties.

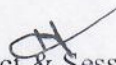
Inform all concerned.

Sd/- R. P. Singh,
District & Sessions Judge,
Rohtas, Sasaram.
30 .09.2019.

Memo No. 8759-8821 / Dated, Sasaram the 30th day of September, 2019.

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Sasaram /Bikramganj /Dehri-on-Sone (Rohtas) for information and needful.


For District & Sessions Judge,
Rohtas, Sasaram.